

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY

Tr. Application No. 109/86

Shri Shripati Yeshwant Wanmode,
S.P.M. Madhavnagar,
Dist: Sangli,
Madhavnagar.

.. Applicant
(Original Plaintiff)

V/s.

1. The Director General of Posts,
New Delhi.
2. The Post-Master General,
General Post Office Building,
Bombay-400 001
3. The Senior Superintendent of Post,-
Offices, Sangli Division,
Sangli-416416.
4. The Member Post,
Postal Services Board,
Dak Tar Bhavan,
New Delhi-1.
5. The Union Government of India. .. Respondents

Coram: Hon'ble Member(A),
J.G. Rajadhyaksha

Hon'ble Member(J)
M.B. Mujumdar.

Appearances:

- 1) Mr. B.P. Deokar, Advocate
 appearing for Mr. R.V. Gangal,
 Advocate for the Applicant.
- 2) Mr. M.I. Sethna for the Respondents.

Tribunal's Order:
(Per Member J.G. Rajadhyaksha)

Dated: 13.2.1987

Mr. B.P. Deokar, Advocate appearing for Mr. R.V. Gangal
Advocate for the applicant present.

He states that he wants to withdraw the suit.

Mr. M.I. Sethna, Council for the respondents/defendants
is present and he has no objection to the request made on
behalf of the applicant.

We therefore, dispose of the application as withdrawn.
No orders as to costs.

Prepared by: — *19/2/87*
Composed by: — *Sethna*
19/2/87